

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P. (CAA) No.585/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17<sup>th</sup> November 2017, 10.30 A.M

Name of the Company	Alert Consultants & Credit Pvt.Ltd. & Ors.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. PRITHA BOSE, Pcs } Petitioners

P.B

2. BIDISHA ACHARI, Pcs }

"

17/11/17

ORDER

Ld. Pr. CS for the petitioner is present.

Heard. Reserved for order.

Sd

(Jinan K.R.)  
Member (J)

Sd

(Vijai Pratap Singh)  
Member (J)